

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 61/8601/2020
(S.W.P. No. 644/2019)

This, the 10th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Farooq Ahmad SangooApplicant

(Mr. Aquib Khan proxy for Mr. S.A. Mir)

VERSUS

State of J&K and othersRespondents

(Mr. Amit Gupta, ld. AAG)

ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 644/2019 (T.A. No. 8601/2020) wherein the relief was claimed against the Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar, which does not come within the jurisdiction of the Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**